



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
11 WA/287/2022	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
WITH 12 WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
WITH 13 WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
14 WA/132/2025	THE UNION OF INDIA AND 2 ORS. Versus TILLOTTAMA BRAHMA AND ANR.	MR AJIT KUMAR DUTTA	FOR CAVEATOR
WITH 15 WA/50/2025	THE UNION OF INDIA Versus DHARMEN NAIDU	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS MS. J GHOSH FOR CAVEATOR
WITH 16 WA/51/2025	THE UNION OF INDIA Versus LAXMI DEVI	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
WITH 17 WA/52/2025	THE UNION OF INDIA AND 2 ORS. Versus MANJUMA HAZARIKA AND ANR.	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
WITH 18 WA/79/2025	THE UNION OF INDIA AND 2 ORS. Versus JOYSHREE DUTTA AND ANR.	MR AJIT KUMAR DUTTA	MR. S C BISWAS FOR CAVEATOR
WITH 19 WA/107/2025	THE UNION OF INDIA AND ORS. Versus ESTHER GEORGE AND ANR.	MR AJIT KUMAR DUTTA	FOR CAVEATOR
WITH 20 WA/129/2025	THE UNION OF INDIA AND 2 ORS. Versus KALPANA HAZARIKA AND ANR.	MR AJIT KUMAR DUTTA	FOR CAVEATOR

21	WITH WA/130/2025	THE UNION OF INDIA AND 2 ORS. Versus PURNIMA NARZARY AND ANR.	MR AJIT KUMAR DUTTA	MR. S C BISWAS
HEARING				
22	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

18 [WP\(C\)/2106/2025](#)
FIXED

SMTI ANAMIKA DAS
Versus
THE STATE OF ASSAM AND 6 OTHERS

MR. I ALAM

GA, ASSAM
SC, ELECTION
COMMISSION.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
44 Bail Appln./1176/2025 B/O	SURAJ MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
ADMISSION			
45 Crl.Pet./52/2025 FIXED	HARSING KRO Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
BAIL HEARING (BA)			
46 Bail Appln./333/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SOFINA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR F Z MAZUMDER U U KHAN MR A AHMED H G DAISY MR N ZAMAN MR. H RAHMAN	PP, ASSAM
47 Bail Appln./437/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAJAK ALI @ REZZAK ALI @ REZAK ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. A S ALI (R-2) MR S HUSSAIN(R-2) MR. S A B KHABIR(R-2) PP, ASSAM
48 Bail Appln./1100/2025 WITH OFFICE NOTE, FIXED	ARUN KHUNDONGBAM @ NANAO Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SEKHAR MR P K BASU MS. K DEY	DY.S.G.I.
ORDERS			
49 I.A.(Crl.)/392/2025 WITH CASE RECORD (SCANNED COPY), B/O in Bail Appln./977/2025 WITH Bail Appln./977/2025	MAINUL HAQUE AND ANR Versus THE STATE OF ASSAM MOINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM PP, ASSAM

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 4:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/1359/2025 FIXED	JYOTSNA DAS Versus THE UNION OF INDIA AND 4 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
18	WP(C)/635/2025 FIXED, WITH LCR	ROKMAN KHAN Versus THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/1137/2025 FIXED, WITH LCR	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
	WITH I.A.(Civil)/585/2025 in WP(C)/1137/2025	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
HEARING				
20	WA/157/2017 FIXED	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
21	WP(C)/3304/2021 FIXED	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
10	CRL.A(J)/73/2022 2 Y 11 M 20 D :PART-HEARD, WITH LCR 4 FILES, P.B-2, FIXED	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM
11	Mat.App./17/2021 WITH LCR 4 FILES, FIXED	XXXXXXX Versus XXXXXXX	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED
12	CRL.A(J)/72/2022 3 Y 1 M 15 D :WITH LCR 4 FILES, P.B-2, FIXED	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)

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23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025
32)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM]

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 5 (THIRD FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/5346/2024	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH			
2	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH			
3	WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH			
4	WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH			
5	WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH			
6	WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH			
7	WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI

8	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
9	WITH WP(C)/5984/2024	MD. RAFIQUUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
10	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
11	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
12	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
13	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
14	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
15	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
16	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
17	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C

18	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
19	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
20	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
21	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
22	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
23	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
24	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
25	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
26	WITH WP(C)/131/2025	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
27	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
28	WITH WP(C)/641/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
29	WITH WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
30	WITH WP(C)/927/2025	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
31	WITH WP(C)/934/2025	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
32	WITH WP(C)/1010/2025	AMIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
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35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



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[For Thursday,24th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
32	I.A.(Civil)/1273/2025 (CONNECTED WITH ITEM NO.33 IN THE DAILY LIST) in WP(C)/428/2024	KAMAL NATH Versus THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	MR. H BURAGOHAIN SC, SBI
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
33	WP(C)/3065/2022 PART-HEARD, BY SLIP	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
34	WITH WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
35	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
36	WITH WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
37	WITH WP(C)/4376/2022	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
38	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
39	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.

40	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
41	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
42	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
43	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
44	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
45	WITH WP(C)/1136/2024	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
46	WITH WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1) MD. H BHUYAN
2) MR. A K DAS
3) MR. R J DAS
4) J SHARMA
5) MR J DAS
6) MR A K DAS
7) MR T C DAS
8) MR. P SARMA
9) S. K. GUPTA
10) MR. R BHAGAWATI
11) MS. N M DEKA
12) MR D K DAS
13) MRS. M A OZAH
14) MR. O P BHATI
15) MR B PATHAK
16) R C SANCHATI
17) MR. A H ALAMGIR
18) MR. A R TALUKDAR
19) MR J CHOPRA
20) MR. V K CHOPRA
21) MR. S SARMA
22) MR D K MISHRA

11-03-2025	To	30-04-2025
18-03-2025	To	01-05-2025
27-04-2025	To	28-04-2025
08-04-2025	To	24-04-2025
01-04-2025	To	02-05-2025
08-04-2025	To	08-05-2025
10-04-2025	To	01-05-2025
07-04-2025	To	04-05-2025
11-04-2025	To	04-05-2025
20-04-2025	To	04-05-2025
05-04-2025	To	19-12-2025
21-04-2025	To	02-05-2025
21-04-2025	To	25-04-2025
11-04-2025	To	03-05-2025
21-04-2025	To	01-05-2025
21-04-2025	To	05-05-2025
21-04-2025	To	02-05-2025
21-04-2025	To	06-05-2025
30-04-2025	To	04-05-2025
30-04-2025	To	04-05-2025
21-04-2025	To	25-04-2025
22-04-2025	To	24-04-2025

23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
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33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
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36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



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[For Thursday,24th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
41 Crl.Rev.P./50/2025 B/O	SAMUDRA KAKATI Versus THE STATE OF ASSAM	A B T HAQUE MR. B. KUMAR B DUTTA	PP, ASSAM
MOTION			
42 Crl.Pet./374/2025 B/O	FULBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
43 Crl.Pet./469/2025 B/O	MANORANJAN RAY Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM A R MONDAL	PP, ASSAM
HEARING			
44 Crl.Rev.P./436/2019 WITH LCR 5 FILES, FIXED	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MR. M K DAS (R-2) MS. N BORAH MS. B CHETRY (r-2) S J DUTTA (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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6)	MR A K DAS	08-04-2025	To	08-05-2025
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19)	MR J CHOPRA	30-04-2025	To	04-05-2025
20)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
21)	MR. S SARMA	21-04-2025	To	25-04-2025
22)	MR D K MISHRA	22-04-2025	To	24-04-2025
23)	MR B PRASAD	22-04-2025	To	24-04-2025
24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
29)	MR. L C DEY	24-04-2025	To	15-05-2025
30)	MS. S G BARUAH	23-04-2025	To	02-05-2025
31)	MR. P A AHMED	22-04-2025	To	03-05-2025
32)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH- II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
31 RSA/134/2019 (AT 10:30 AM)	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
WITH I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
WITH I.A.(Civil)/3305/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR. S BANIK
<u>MOTION</u>			
32 WP(C)/2139/2025 B/O	ALOK CHANDRA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
33 RSA/39/2025 CAVT. NO.02242/025, PART-HEARD, FIXED	RADHA RANI DAS AND 3 ORS Versus ASHISH MAZUMDAR AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR B KAUSHIK MR. P BORAH K BHARALI FOR CAVEATOR
WITH I.A.(Civil)/1263/2025 in RSA/39/2025	RADHA RANI DAS AND ORS Versus ASHISH MAZUMDAR	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR B KAUSHIK MR. P BORAH K BHARALI
<u>HEARING</u>			

34	RSA/92/2012 CAVT. NO. 30/2012 PART-HEARD, WITH LCR, FIXED	SMTI MANJU PAUL Versus ON THE DEATH OF RATAN BASAK HIS LEGAL HEIR (a) SANJAY BASAK	MR G N SAHEWALLA MR.P S DEKA MD ASLAM MR.B K BHAGAWATI MS.M DEKA MS.K CHOUDHURY MR. P DEKA MS. S KATAKEY MS. S. TODI	MR. T J MAHANTA MS. P BHATTACHARYA MS.P BHUYAN FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
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31)	MR. P A AHMED	22-04-2025	To	03-05-2025
32)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday, 24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
21	WP(C)/7112/2023 FIXED	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
22	WITH WP(C)/662/2025	SRI UDDIPAK KUMAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARYYA MS. P P DAS	MR. M K SARMA(R-7) MR G DAS(R-7) MR G DAS(R-7) B KRISHNA (R-7) SR. GA, ASSAM SC, GHC
23	WP(C)/1749/2024 FIXED	SIKHA DUTTA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
24	WP(C)/2755/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/3290/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
25	WP(C)/3592/2024 FIXED	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	MR. SURAJIT DAS(R-5) GA, ASSAM MR. S DAS MR A W AMAN(R-5) MR SARFRAZ NAWAZ(R-5) MR S A BARBHUYAN(R-5) SAMIM RAHMAN(R-5) SC, GHC
<u>ORDERS</u>				
26	WP(C)/1289/2025 FIXED	PRANJIT BANIK Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, GHC
<u>HEARING</u>				

27 [FAO/15/2025](#)
(AT 2:00 PM), FIXED

PURBANCHAL GRIHA NIRMAN UNNAYAN
SAMITI

MR. R J DAS
MRS S SAIKIA

MR. A DHAR (FOR ALL
RESPONDENTS)
MD F FARIDI(FOR ALL
RESPONDENTS)
S KACHARI(FOR ALL
RESPONDENTS)

Versus
USHA DEVI DUGAR

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
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25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
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32)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/6020/2017 PART-HEARD, FIXED	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/4126/2016 WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA SC, ELEM. EDU MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, BTC
20	WITH WP(C)/4181/2016 WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEM. EDU SC, BTC
21	WITH WP(C)/4358/2016 WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEMENTARY EDUCATION SC, BTC
22	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
23	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE

24	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
25	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
26	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
27	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
28	WITH WP(C)/3272/2017 WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
29	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
30	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

31	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
32	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
33	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
34	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
35	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
36	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
37	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH SC, ELEM. EDU SC, BTC SC, FINANCE
38	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
39	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

40	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
41	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
42	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
43	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
44	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
45	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
46	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
47	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
48	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
49	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
50	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
51	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU

52	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
53	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
54	WITH WP(C)/6160/2021	MANJU RANI BARO Versus THE STATE OF ASSAM AND 7 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
55	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
56	WITH WP(C)/4222/2022	BIPUL SARMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR P N SARMA, SC, ELE. EDU. DEPTT. (R-4) MR. S BORA (R-1,2,3) SC, BTC MR. R DHAR, SC, WPT AND BC (R-6) MR. B GOGOI, SC, FINANCE DEPTT. (R-5)
57	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
58	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
59	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
60	WP(C)/1164/2023 FIXED	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)
<u>ORDERS</u>				
61	WP(C)/593/2023 B/O	KANURAM BORO AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM MR B C TALUKDAR (r- 5,6,8,9) MR K TALUKDAR (r- 5,6,8,9) SC, REVENUE
62	WP(C)/1982/2025 FIXED	SABITRI MAHANTA Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM MR R M DAS PP, ASSAM MR. D. SAIKIA, AG, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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24)	MR P J BORAH	22-04-2025	To	24-04-2025
25)	MR. A K JAIN	22-04-2025	To	30-04-2025
26)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
27)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
28)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
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31)	MR. P A AHMED	22-04-2025	To	03-05-2025
32)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
31 Bail Appln./716/2025	MOKDAM ALI ALIAS DR MOKDOM ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
MOTION (BA)			
32 Bail Appln./1271/2025 B/O	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
MOTION			
33 AB/910/2025 FIXED	JANNATUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN IMDADUL ISLAM	PP, ASSAM
BAIL HEARING			
34 AB/2565/2024 AB 2548/2024(D/O), WITH OFFICE NOTE, FIXED WITH 35 AB/2549/2024	PRANABJYOTI DEKA Versus THE STATE OF ASSAM RANDIP GOGOI Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI MR A SARANIA N GOGOI	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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32)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



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[For Thursday, 24th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
35	Bail Appln./3529/2024 WITH CASE RECORD(SCANNED COPY), B/O	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
36	Bail Appln./235/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SANOJ KUMAR RAY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
37	Bail Appln./482/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMIR KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
38	Bail Appln./942/2025 FIXED	FULUR UDDIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
39	Bail Appln./955/2025 WITH OFFICE NOTE, FIXED	ALTAB HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
40	Bail Appln./1004/2025 WITH OFFICE NOTE, FIXED	RASMIL ALI @ BABULI ALI Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
41	Bail Appln./1013/2025 BA 3719/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABUL HASAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
42	Bail Appln./1047/2025 FIXED	MANASHAB BISWAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
43	Bail Appln./1128/2025 WITH OFFICE NOTE, FIXED	MD ALIMUDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
44	Bail Appln./1143/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD SAHID ALAM Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
45	Bail Appln./1145/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
32 Bail Appln./1195/2025 FIXED	BITUL SENAPATI Versus THE STATE OF ASSAM	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM
HEARING			
33 RSA/217/2015 CAVT. NO. 593/2015 WITH LCR, B/O	SHRI PROMODE CHANDRA NATH and 4 ORS Versus SMTI GAYATRI MOHANTA and 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.M K MAJUMDAR MR.S DAS MRM RAHMAN MR.B KALITA MR.F A HASSAN FOR CAVEATOR
34 RSA/262/2019 WITH LCR, B/O	MD. ABDUL BARI AND 6 ORS Versus SHRI BOCHA SINGHA AND 9 ORS	MR. N DHAR MR. N H LASKAR MS. S DASGUPTA MS. C KHAKHLARY	MR M J QUADIR (R1-9) MR. K MIRA (R1-9)

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
34 WP(C)/6274/2018 CAVT. NO.0892/2018	AJIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS. F INTAZ MR. A BHUYAN	MR. J ABEDIN (SC, SECONDARY EDUCATION DEPT.) MS. B BHUYAN (SC, BTC) MR. S ALI (R-6)
TO BE SPOKEN TO			
35 WP(C)/3204/2012 BY SLIP	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
36 WP(C)/2728/2013 BY SLIP	PRANAB KR. SARMAH Versus THE UNION OF INDIA and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA SC, O I L ASSTT.S.G.I.
37 WP(C)/7324/2013 BY SLIP, WITH LCR	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
38 WP(C)/1421/2014 BY SLIP	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
39 WP(C)/1981/2014 BY SLIP	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
40 WP(C)/27/2015 BY SLIP	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)

41	WP(C)/7429/2015 BY SLIP, WITH LCR	BONGAIGAON REFINERY EMPLOYEES' UNION Versus THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
42	WP(C)/2850/2017 BY SLIP, WITH LCR	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
43	WP(C)/6368/2021 BY SLIP	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
44	WP(C)/3826/2022 CAVT. NO.06522/022, BY SLIP, WITH LCR	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
45	WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
46	WITH WP(C)/4208/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR
47	I.A.(Civil)/1049/2025 BY SLIP in WP(C)/1484/2024 WITH WP(C)/1484/2024 CAVT. NO. 01302/024,	THE UNION OF INDIA AND 7 ORS Versus GAUTAM DEKA GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MRS. A GAYAN MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR

ADMISSION

48	WP(C)/2207/2018 PART-HEARD, FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
49	WP(C)/3292/2018 FIXED	YOUNG BENGAL CO-OPERATIVE LABOUR CONTRACT SOCIETY LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR. B SARMA (SC, N.F. RAILWAY) SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
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11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
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25)	MR. A K JAIN	22-04-2025	To	30-04-2025
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32)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
28 Bail Appln./624/2025 BY SLIP	AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
ORDERS			
29 WP(C)/1564/2025 FIXED	DR. RAJIB DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, HIGHER EDU SC, U G C SC, ASSAM UNIVERSITY
HEARING			
30 WP(C)/5308/2018 PART-HEARD,AT 2:00 P.M, BY SLIP	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
31 WP(C)/4379/2012 FIXED	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.D SARMAH MR.A SARMA MR.T BARUAH MR.S DUTTA MRM P GOSWAMI	MR.P K ROY SC, F C I

LEAVE NOTE OF ADVOCATES FOR 24/04/2025

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6)	MR A K DAS	08-04-2025	To	08-05-2025
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34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
35)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,24th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

[THIS BENCH WILL RISE AT 4:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 24/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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33)	MR A W AMAN	24-04-2025	To	24-04-2025
34)	MR. A K PURKAYASTHA	24-04-2025	To	24-04-2025
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36)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 24TH DAY OF APRIL, 2025]

[AT 4:30 PM]

BEFORE

**HON'BLE MR. JUSTICE KALYAN RAI SURANA
HON'BLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

[COURT NO: 6]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

JUDGEMENT

- | | | | | |
|----|---|---|---|--------|
| 1. | WA 9/2025 | DURGA TANA AND 98 ORS
VERSUS
THE STATE OF AP AND 6 ORS. | N RAMA
TESHI AAKU
DINDO BONI
T RAHUL
N KUMA
N KANU
P TATAM
A KASHYAP | GA(AP) |
| | WITH
IA(C) 59/2025
IN WA 9/2025 | DURGA TANA AND 98 ORS
VERSUS
THE STATE OF AP AND 6 ORS. | N RAMA | GA(AP) |
| 2. | WA 10/2025 | ARUNACHAL PRIMITIVE TRIBAL
FOREST DWELLERS FORUM
AND 4 ORS THROUGH
VERSUS
THE STATE OF AP AND 6 ORS. | N RAMA
TESHI AAKU
DINDO BONI
T RAHUL
N KUMA
N KANU
P TATAM
A KASHYAP | GA(AP) |
| | WITH
IA(C) 60/2025
IN WA 10/2025 | ARUNACHAL PRIMITIVE TRIBAL
FOREST DWELLERS FORUM
AND 4 ORS THROUGH
VERSUS
THE STATE OF AP AND 6 ORS | DINDO BONI | GA(AP) |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR THURSDAY, THE 24TH DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

MOTION

1.	WP(C) 166/2025	TADO TANGU VERSUS THE STATE OF AP AND 5 ORS	DICKY PANGING DAINA TAMUK DOGE LONA KIRMAR ADO MARGE DOJI TOKGE DARIN	MUK PERTIN, SENIOR ADVOCATE GA(AP) SC(GHC ITA BENCH)
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ADMISSION

2.	WP(C) 604/2024 (FIXED)	MISS MOBI RIBA VERSUS THE GAUHATI HIGH COURT AND 2 ORS	DICKY PANGING DAINA TAMUK DOGE LONA KIRMAR ADO TOKGE DARIN MARGE D	MUK PERTIN, SENIOR ADVOCATE SC GAUHATI HIGH COURT
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ORDERS

3.	WP(C) 82/2025 (FIXED)	SMTI HAGE TUNGKA VERSUS THE STATE OF AP AND 4 ORS.	RINTU SAIKIA LIGAM NOCHI BOMCHI TAIPODIA IDAK BAM	SUNIL MOW MUKBOM PERTIN MADAN MILI EBO MILI SABDAR RABHA CHANYA BANGSIA SONAM TSOMO TENZIN CHHOTEN GA(AP) K N MALING SC GAUHATI HIGH COURT
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 24TH DAY OF APRIL, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | |
|---|--|---|--|
| 1. I.A.(C) 56/2025
(FIXED)
IN ELECTION PET.
4/2024
WITH
ELECTION PET.
4/2024 | TOJIR KADU
VERSUS
GEGONG APANG AND ANR. | RIMO RIBA | ADAM TATAK |
| | GEGONG APANG
VERSUS
TOJIR KADU AND ANR | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TUKRIN LIGU | KARYOM DABI
BATE JOEL KOYU
RIMO RIBA
DAKJUM RIBA
S K DEORI |
| WITH
I.A.(C) 58/2025
IN ELECTION PET.
4/2024 | GEGONG APANG
VERSUS
TOJIR KADU AND ANR | DEJUM TALLY | KARYOM DABI |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 24TH DAY OF APRIL, 2025]

[AT 1:05 PM]

BEFORE

**HON'BLE MR. JUSTICE KAKHETO SEMA
HON'BLE MR. JUSTICE BUDI HABUNG**

[COURT NO: 22]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**JUDGMENT WILL BE DELIVERED BY HON'BLE MR.
JUSTICE BUDI HABUNG, SITTING SINGLY, AT THE
PRINCIPAL SEAT]**

JUDGMENT

1. W.P.(CRL.) 3/2025	SMTI NGAPNON VERSUS THE STATE OF NAGALAND AND 3 ORS.	ALEMWAPANG AO PAKINRICHAPBO Y S PHOM M ANYEI	GOVT ADV NL
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